

**Shri Dasappa:** I have given the time.

**Mr. Speaker:** The question is, whether the weapons with which the murder was committed, were examined by the police. Is there any information available with the Minister?

**Shri Dasappa:** They were handed over to the police. The rest of it is done by the police.

**Dr. L. M. Singhvi:** Mr. Speaker, I would seek your protection. When he has given the answer in respect of the confession made before the police, how can he then say "handed over to the police"?

**Mr. Speaker:** Investigation is going on. As an eminent lawyer, he should know that.

**Shri Surendranath Dwivedy:** Whether investigation is going on or not is also not clear.

#### Strike Threat by Pilots of Air-India

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- \*1116. { **Shri Yashpal Singh:**  
**Shri D. C. Sharma:**  
**Shri Tan Singh:**  
**Shri Vishram Prasad:**

Will the Minister of Transport be pleased to state:

(a) whether the Pilots of Air-India have threatened to go on an indefinite strike, in case the management recruited foreign pilots to their fleet of inter-continental Boeing 707 jets; and

(b) if so, the action proposed to be taken in the matter?

**The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):** (a) and (b). No strike notice has been received from the pilots of Air-India. It has, however, been reported that in the course of a Press Interview some junior pilots had taken exception to a tentative proposal under the consideration of the Management of Air-India to recruit on contract for a period of 6 months, two pilots who had earlier been in the service of the Corporation for a long time. This

is regarded necessary to meet a temporary shortage of Commanders due to diversion of some existing commanders for training on the new 320-B Boeing aircraft, due to be delivered to the Corporation in May, 1964. The Corporation, however, have assured the Pilots Guild that the matter will be fully discussed with them before a decision is taken.

**श्री यशपाल सिंह :** क्या वाकई में सरकार को यह जरूरत महसूस हुई है कि फारेनज को रिक्रूट किया जाए ?

**श्री मुहीउद्दीन :** यह सवाल फारेनज का है ही नहीं। ग्रानरेबल मेम्बर गालिबन जानते होंगे कि ये दो इंडियन हैं जो एयर इंडिया में तबील मुद्त तक रह चुके हैं और १९६३ में उन्होंने इस्तीफा दे दिया था।

**श्री यशपाल सिंह :** सरकार को क्या बिल्कुल निश्चय है कि अब स्ट्राइक नहीं होगी ?

**श्री मुहीउद्दीन :** स्ट्राइक के बारे में कैसे मैं कोई यकीन दिला सकता हूँ। लेकिन मैंने जैसे अर्ज किया है उनको मनेजमेंट की तरफ से यकीन दिलाया गया है कि जो कुछ भी तस्फिया किया जाएगा उसके मुताल्लिक उन से राय ली जाएगी।

**श्री तन सिंह :** क्या मंत्री जी यह बताने को स्थिति में हैं कि हमारे यहां कितने ऐसे पायलट्स हैं जो फारेन ओरिजन के हैं ?

**श्री मुहीउद्दीन :** जहां तक मुझे मालूम है एयर इंडिया में कोई फारेन पायलट्स हमारे यहां नहीं हैं। लेकिन मैं उसके मुताल्लिक मज्जीद तहकीकात कर लूंगा।

**Shri Nath Pai:** Is the hon. Minister aware of the contradiction in the reply he gave? In answer to the original question (a), he said that so far as he is aware, some junior members of the Pilots Guild of India have made complaints, and in the same breath, he has said that they are nonetheless

going to negotiate with the Pilots Guild. Why is it necessary if the complaint did not come from the Pilots Guild? That is one contradiction. Secondly, is it not the general policy of the Government of India in the IAC that pilots who have resigned and sought employment with other companies, as these two pilots have done in this case—are not encouraged, and yet actually, in the reply that we have got, they are sought to be given employment here. Why is there this modification from this rule made in the case of these two pilots only?

**Shri Mohiuddin:** I do not know whether there is any policy decision. As regards the contradiction, I do not think there is any contradiction. I have stated the facts. The fact is that in the Press interview, some junior pilots had stated....

**Shri Nath Pai:** It is the General Secretary and the President of the Guild who have complained.

**Shri Mohiuddin:** .... that they do not approve of that tentative proposal under the consideration of the management to recruit those pilots. But the authority with which any consultation should take place is not individual pilots, but the Guild. That is why I have stated that before a decision is taken, the Guild will be consulted.

**Shri Joachim Alva:** Why is it that we often hear of threats of strike in this strategic sector of Air India? Is it because they are dissatisfied with the quantum of salary they receive and, if so, have we explained to them that the IAF pilots receive less salary with greater risks? Or, is it because of the risk of unemployment when they are disabled? Or is it because we are unable to deal with them humanly, amiably and effectively.

**Shri Mohiuddin:** I think the hon. Member is mixing up Air India with IAC. The threat of strike about disablement was in IAC, not in AII. As far as Air India is concerned, there

was no threat of strike except what I have mentioned.

**श्री शिव नारायण :** जिन दो प्रफसरों को फिर से मुकर्रर किया गया है उनको पुराने ग्रेड में किया गया है या फ्रंज़ एप्वा-इंटमेंट उनका हुआ है ?

**श्री मुहीउद्दीन :** मुकर्रर किया ही नहीं गया है ।

**श्री तुलशीदास जाधव :** पायलट की मिनिमम और मैक्सिमम कितनी पे होती है ?

**श्री मुहीउद्दीन :** उनकी तनख्वाह की मेरे पास इस वक्त तफसील मौजूद नहीं है ।

#### राष्ट्रीय सड़क सुरक्षा परिषद्

\*१११७. श्री श्रींकार लाल बेरबा : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार राष्ट्रीय सड़क सुरक्षा परिषद् स्थापित करने का विचार कर रही है; और

(ख) यदि हां, तो उक्त परिषद् के गठन की मुख्य बातें क्या हैं ?

परिवहन मंत्रालय में नौजहन मंत्री (श्री राज बहादुर) : (क) जी हां ।

(ख) प्रस्तावित राष्ट्रीय सड़क सुरक्षा परिषद् के विधान के मसौदे की मुख्य विशेषताओं को बताने वाला एक विवरण सभा पटल पर प्रस्तुत है । [पुस्तकालय में रखा गया, देखिये संख्या एल० टी०—२७४६।६४] राज्य सरकारों और मोटर गाड़ी बीमा समिति के विचारों को जो ध्य प्राप्त हुए हैं, मद्दे नज़र रखते हुए इस विधान के मसौदे में हेरफेर किये जाने की संभावना है । उपर्युक्त विचारों की जांच की जा रही है ।